

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE**

**CONTEMPT PETITION NO. 170/00062/2020**

**IN**

**ORIGINAL APPLICATION NO.170/00335/2019**

**DATED THIS THE 17<sup>th</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

R.Karunanidhi

S/o. A.Rajavel

Aged about 61 years

Ex-Track Man

Amaravathinagar

2<sup>nd</sup> Main Road, 12<sup>th</sup> 'B' Cross

Bangarpet-563 114.

....Petitioner

(By Advocate Shri K.Hanifa)

Vs.

1. Sri.Asif Hafeez

Senior Divisional Personnel Officer

South Western Railway

Station Bangalore City

Bangalore-560 023.

2. Sri.A.K.Singh

General Manager

South Western Railway

Hubli-580 020.

....Respondents

(By Advocate Shri J.Bhaskar Reddy)

**ORDER (ORAL)****PER: RAKESH KUMAR GUPTA, MEMBER (A)**

Shri J.Bhaskar Reddy, learned counsel representing the respondents has filed compliance report in the matter. He has also supplied a copy of the same to the petitioner. Shri K.Hanifa, learned counsel for the petitioner has also confirmed receipt of the same.

2. In view of the compliance report filed by the respondents, the CP is hereby closed.
3. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

/ps/